Declaration of Assets and Liabilities

1, Md. Parwez Mansood, son/daughter/wife of Md. Mw aged 42 years, belonging to Bihm Legisluline service and presently working as ... Office Affendent give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

l. liven)	Details of move (Assets in joint n	ame Indicat	ing the exter Shahnaz Paoween	goo!		1	
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependa Etc. No	me
(1)	Cash	6,000/	3000/	noil	Nil	Mix	Ni
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBC A/C -10,000/	981 Afc -8000/	rul	Neil	Nil	N.
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Mil	Mil	AM
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	M	Nil	Nil	Nil	Nil	Nei
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Neil	Nex	Mi
(vi)	Jewellery (give details of weight and value)	Nil	20 gm	Ned	Neif	neif	M
(vii)	Other assets, such as values of claims / interests	Nerd	Neix	Neil	Nif	reif	N

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee. Med farmismonsor

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] Dependent-3 Etc. Namo Dependant-2 Dependent-1 Spouse Description Name Name Name(5) No. Porruntay Agricultural Land (1) - Survey number(s) Dishort - Extent (Total post-ma hashpures measurement) 93-Blugalyw-Current market value Non-Agricultural Land (11) Nil - Location(s) Nil Nil Noy Not Nil - Survey number(s) - Extent (Total measurement) -Current market value **Buildings** (Commercial (ili) and residential) Location(s) - Survey /door Nul Nil Nil Nil Nil number(s) - Extent (Total measurement) - Current market value Houses / Apartments, (IV) etc. - Location(s) Nil Nil - Survey /door number(s) - Extent (Total measurement) Current market value

I give herein below the details of my liabilities / overdues to public financial (2)institutions and government dues:-

Nos

Mil

Nil

[Note: Please give separate details for each item)

Mil

Others (such as

interest in property)

(v)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	BI, Rihw vid ha mondal	5,00,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments			
	dealing with telephones			
	(e) dues to departments dealing with government transport (including alreraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-ANXPMO825H		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax			
Class, Cadre	LU	(A/B/C)  (Manger  ame e.g. B.A.SBihar Administrative	Service,	
	8.5.5	Bihar Secretariat Service etc.)		
Home District :- RHA		MALPUR		
knov		the above details are true		
		Signature #10 42	मिस्र	
Place	Patra	Name of Employee: Md. Designation: O.H.C.	altendant	
	10:02:2022	Department: Bilww.	legislative enisty sectors	
Note	: Please sign each	page of the declaration. Ass	et declaration form	

must be in A4 size white paper with computer typed (single side) in prescribed format.

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